

1. Name of Officer (in full) and service to which the officer belongs K. DAYALAKSHMI/2. Cadre ILS

3. Present post held: ASST. LEGAL ADVISOR.

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name Details of Property, Housing lands and other buildings	& of	Cost of construction/ Acquisition (and year when purchased) including of land in case of house	Present value *	If not in own name, state in whose name held & his/her relationship to the Govt. servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
1		2	3	4	5	6	7	8
				211				

Signature :
Name :
Designation :
Date :

10-6-2011.

Note : Please read the notes overleaf before filling up the Form.